

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5243  
TO BE ANSWERED ON 04.04.2022**

**SOCIAL SECURITY RELIEF TO DEPENDENTS**

**†5243. SHRIMATI SANDHYA RAY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the amount of compensation provided to the dependents of workers in Datia and Bhind in Madhya Pradesh under social security relief who died due to COVID-19; and**
- (b) the number of applications received from Madhya Pradesh along with the amount to be released in regard thereto?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): In order to provide help and succour to the families of the Insured Persons (IPs) who died due to Covid-19, Employees' State Insurance Corporation (ESIC) launched ESIC Covid-19 Relief Scheme on 03.06.2021. Under this scheme 90% of average wages of deceased Insured Person shall be paid to the eligible dependents of the Insured Person who died due to Covid-19.**

**One claim has been received under this scheme from dependents of the Insured Person (IP) of Bhind district and an amount of Rs.1,45,624/- has been paid to the beneficiaries. No claim has been received from Datia District.**

**Contd..2/-**

**:: 2 ::**

**Till 28.03.2022, total 323 claims have been received from dependents of IPs of the state of Madhya Pradesh for relief under the Covid-19 scheme of the ESIC, out of which 301 claims have been approved and Rs. 1.97 crore has been disbursed among 769 beneficiaries.**

**During the period April, 2020 to February, 2022, 6184 persons have benefited under the Employees' Deposit Linked Insurance (EDLI) Scheme in Madhya Pradesh (including Chhattisgarh) and Rs.179.49 crore were paid including benefits of Rs.7.01 crore to 244 persons in the Gwalior region which covers Datia and Bhind.**

**Under the Employees' Deposit Linked Insurance Scheme (EDLI), a minimum assurance benefit of Rs.2.50 lakh is provided to eligible family members of deceased employees in order to provide relief to the dependents of workers who died during the period. In addition, the maximum insurance amount under the EDLI scheme has been enhanced from Rs. 6 lakh to Rs. 7 lakh.**

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